

1	2	3	4	5
31.		Bangalore-Nazamuddin	Weekly	Sleeper class, ordinary second class, second class cum luggage
32.	South-Eastern	Howrah-Chennai	BI-Weekly	Sleeper Class, ordinary second class, A.C.2-tier, second class cum luggage
33.		Howrah-Mumbai	BI-Weekly	Sleeper class, ordinary second class, second class cum luggage
34.		Visakhapatnam-Chennai	Weekly	Sleeper class, ordinary second class, A.C.2-tier, second class cum luggage, pantry car,
35.	North-Frontier	Dadar-Guwahati	Fortnightly	Sleeper, first class, ordinary second, A.C.2-tier, second cum luggage, pantry car
36.		Guwahati-Chennai	Fortnightly	Sleeper class, first class, ordinary second class, A.C.2-Tier, Second Class cum luggage, pantry car
37.	South Central	Nizamuddin-Secunderabad	Weekly	Sleeper class, ordinary second class, A.C.2-tier, second class cum luggage
38.		Secunderabad-Dadar	Weekly	Ordinary second class, A.C.2-tier, sleeper class, second class cum luggage
39.		Secunderabad-Ahmadabad	Weekly	A.C.2-tier, ordinary second class, sleeper class, second class cum luggage
40.		Vasco-Chennai	BI-Weekly	Sleeper Class, ordinary second class, A.C.2-tier, second class cum luggage

9-10

*Television*  
T.V. Serial Shaktimaan

\*344. SHRI UTTAMSINGH PAWAR : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Prasar Bharati Corporation has backtracked its decision to take Shaktimaan off the air from Doordarshan; and

(b) if so, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI PRAMOD MAHAJAN) : (a) and (b) Keeping in view the complaints/suggestions received from various quarters, Prasar Bharati had decided to discontinue the telecast of the serial 'Shaktimaan'. A notice to this effect was accordingly sent to the producers of the serial asking them to wind it up with effect from 23-03-99. However, the producers approached the High Court of Delhi against this decision of Prasar Bharati. The Hon'ble High Court vide its order dated

19-03-99 constituted a committee of 3 eminent persons to examine the matter in its entirety. The Hon'ble High Court has further ordered that the telecast of the serial on Doordarshan will continue till the report of the said committee is received. The serial is thus being telecast at present as per High Court orders.

[Translation]

10-11

*Railways*

**Separate Fund for Manning Unmanned Level Crossings**

\*345. DR. LAXMINARAYAN PANDEY :  
SHRI RAMPAL SINGH :

Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to create a separate fund to man all the unmanned railway crossings in the country;